

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1313(MB)/2017  
MA 505/2018, MA 185/2018

CORAM: SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURASAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 26.07.2018

NAME OF THE PARTIES: Ploychroic Petrochemicals Pvt Ltd

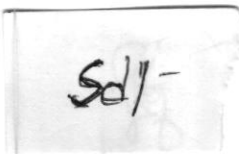
Section 10 of the Insolvency and Bankruptcy Code, 2016.

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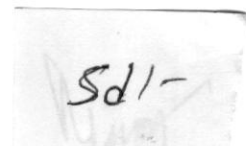
**ORDER**

14. **MA 505/2018 and MA 185/2018 in C.P (IB)-1313(MB)/2017**

At request of the promoters of the Corporate Debtor and the Financial Creditor to adjourn this matter on the ground that settlement is in progress to pay off the Financial Creditor and there being no objection from the Resolution Professional for such adjournment, list this matter for reporting on 20.8.2018.



**RAVIKUMAR DURASAMY**  
Member (Technical)



**B.S.V. PRAKASH KUMAR**  
Member (Judicial)